

S U P R E M E                      C O U R T   O F       I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 506 OF 2006

STATE OF U.P.

Appellant (s)

VERSUS

PREETAM & ORS.

Respondent(s)

(With office report on default)

Date: 03/02/2010            This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
(IN CHAMBERS)

For Appellant(s)

Mr. R.K. Gupta, Adv.  
Mr. Rajiv Kumar Dubey,  
Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. Anis Ahmed Khan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Seen the Office Report on default dated 17th  
December, 2009.

As a last opportunity, four weeks' time is granted  
to file the additional documents, referred to in the said  
report.

(Neetu Khajuria)  
Sr.P.A.

(Vijay Dhawan)  
Court Master